

PROFARMA FOR DECLARATION OF ASSETS
(AS ON 31.03.2012)

Name of Officer (In Full): KU. SUNITA SAHU
Date of Birth : 10.08.1966
Present post held : 3RD CIVIL JUDGE CLASS-I BILASPUR, C.G.

Immovable Property				How acquired? Whether by purchase, lease, mortgage Inheritance, gift or otherwise with date of acquisition and name with details of the persons from whom acquired
Name of District Sub-Division Taluka and village in which property is situated	Name and detail of property		If not is own name, State in whose name held and his / her relationship to the Govt. Servant.	
	Housing and other Buildings	Land		
1	2	3	4	5
NIL	NIL	NIL	NIL	NIL
Movable Property (Valued Above 25,000/- of Rs.)				
Name of Articles 1-(Four wheeler) Wagonar VXi		lum sum Rs 3,00,000/- Owner Name Ku- Sunita Sahu		
Jewellery (Lump Sum)				
Jewellery (Worth Rs.)	(Worth Rs)	Gold & Silver Total Amount 1,00,000/-		

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Shares/Debentures			
Name of issuing Company 1		Nos. of Shares 2	
HDFC BANK SHARE		(FOR 20 YEARS) HALF YEARLY PREMIUM 5,000/- 45600/- AS ON DATE 10/01/2013	
HDFC BANK SHARE		(FOR 20 YEARS) HALF YEARLY PREMIUM 5,000/- 67000/- AS ON 10/01/2013	
Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
LIC POLICY (ONLY FOR 03 YEARS) YEARLY PREMIUM 10,000/-		lum sum 30,300/-	
LIC POLICY (FOR 23 YEARS) YEARLY PREMIUM 9,000/-		Not Known	
LIC POLICY (FOR 20 YEARS) YEARLY PREMIUM 23,896/-		lum sum 5,00,000/-	
Bank Deposites/Securities & Investments			
	Name of Bank	City	Amount
1) Fixed Deposites	NIL	NIL	NIL
2) Savings Bank A/C	STATE BANK OF INDIA	BILASPUR	1252690/-
3) PPF	HEAD POST OFFICE	RAIPUR	lum sum Rs 1,82,000/-

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4) GPF	OFFICE OF MAHALEKHAKAAR	RAIPUR	432276/-
5) NSS	NIL	NIL	NIL
6) Others	NIL	NIL	NIL

1- In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note: - The expected declaration of assets is subject to Provisions of C.G. Services (Conduct) Rules 1965.

 10.1.13
Signature & Date